

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 940/(MAH)/2017
 CA No.

CORAM: Present: SHRI M.K. SHRAWAT
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Fire Fighting Force Pvt. Ltd.
 V/s.
 HDIL Leisures Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Bharatkumar M. Jain 1/b. M/s. Mariani & Co. for Respondents		

ORDER

TCP No.940/I&BP/NCLT/MB/MAH/2017

None present from the Petitioner side. The Counsel from the Respondent side is present.

List this matter on 15.11.2017.

Sd/-

V. NALLASENAPATHY
 Member (Technical)

Sd/-

M. K. SHRAWAT
 Member (Judicial)